GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 3234

TO BE ANSWERED ON THE 24TH MARCH, 2021/ CHAITRA 3, 1943 (SAKA)

CASES OF DOMESTIC VIOLENCE AGAINST WOMEN

3234. SHRI SANJAY SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the steps taken by Government to assess the impact of lockdown measures on the increased risk of women falling prey to domestic violence;
- (b) whether Government will consider initiating a survey on the aforementioned matter; and
- (c) whether Government plans to undertake special measures to curb cases of domestic violence against women in regions where they have reportedly soared to alarming levels?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) to (c): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens including crime against women are with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of law. However, the Ministry of Home Affairs has issued an Advisory dated 29.07.2020 inter-alia requesting all States/Uts that there

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should be no delay in registration of FIR in all cases of crime against women. They were also advised that cases should be promptly investigated and charge sheets against the accused persons filed promptly.

The Government has also ensured that its institutions such as One Stop Centres (OSCs), Universalisation of Women Help Line (WHL), Ujjawala Homes, Swadhar Greh, Child Care Institutions, Child Line (1098), Emergency Response Support System (112) and various statutory authorities under women centric laws such as "The Protection of Women from Domestic Violence Act, 2005", "The Dowry Prohibition Act, 1961", "The Prohibition of Child Marriage Act, 2006" etc. remained operational and available for providing assistance to women. Further, during lockdown, National Commission for Women also took measures to assist women facing distress.
